

(b) whether the Government are considering to reduce the population of live stock since enough straw and other fodder are not available;

(c) if so, the facts thereof; and

(d) the measures planned to check wastage/diversion of animal fodder to meet the gap between demand and supply?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) to (d). The information is being collected from FAO/European Countries/States/Union Territories and will be laid on the Table of the Sabha.

[Translation].

Bomb Blasts

1574. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of bomb blasts by terrorists in India and the loss of life and property as a result thereof during the last two years;

(b) the number of persons arrested and the number of persons prosecuted in this regard;

(c) whether most of these persons are terrorists motivated by Pakistan; and

(d) the preventive measures taken by the Government to curb such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). The information is being obtained from States/Union Territories and will be laid on the Table of the House.

(d) Under the VIIth scheduled to the Constitution, 'Public Order' and 'Police' are State subjects. It is for the concerned State Governments to devise various methods and take concrete steps in this regard. At the Central level action is taken to facilitate coordination of the anti-terrorists operations of different states and to improve flow of information useful for control of terrorist/insurgency activities among the states. Further, help is being provided to the State Governments in terms of financial assistance for modernisation of police, supply of improved weapons, deployment of para-military forces etc.

[English]

Responsibilities amongst Authorities in Delhi

1575. SHRI JAGMOHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the administrative and institutional set-up for the National Capital Territory of Delhi Approximates to that of a dyarchy;

(b) whether the present division of powers and diffusion of responsibilities amongst various authorities is causing a great deal of hardship to the people; and

(c) if so, the remedial measures taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). As a result of the constitution (69th Amendment) Act, 1991 and the Government of National Capital Territory of Delhi Act, 1991 Delhi has got a legislative Assembly and a Council of Ministers responsible to it. In view of the special responsibilities of the Union in relation to the National Capital, 'Public Order', 'Police' and 'Land' have been kept outside the purview of the Legislative Assembly.

There are, however, certain Public utilities which are under the control of the Union Government. A proposal to transfer the Delhi Transport Corporation, Delhi Milk Scheme and Super Bazar to the Government of National Capital Territory of Delhi is under active consideration. There is also a proposal to place the Delhi Electricity Supply Undertaking under the administrative control of the Government of NCT or Delhi. The transfer of these organisations would improve the delivery of civic services in Delhi.

In order to decentralise the administrative structure of the National Capital Territory of Delhi, a proposal to create nine districts is in an advanced stage of consideration. The objective of decentralisation is, inter-alia, to provide the common citizen a ready access to the administration for redressal of his grievances and to make the administration more responsive.

Killing of Wild Animals

1576. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received reports of mass killing of monkeys, wild pigs/boars, tigers and other animals, particularly from the forests of Kerala;

(b) if so, the details thereof, state-wise;

(c) whether Government have made any enquiry/study into the matter;

(d) if so, the details thereof; and

(e) if not, the preventive steps taken by the Government to protect the wild animals?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHD) : (a) No, Sir. However, some incidents of illegal killing of wild animals in different parts of the country, including Kerala, do occur from time to time;

(b) Does not arise.